

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 112**

**CP (IB) No. 229/Chd/Pb/2022**

**IN THE MATTER OF:-**

Piyush Jewellers Pvt. Ltd.

...Petitioner

**Under Section: 59, IBC2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.05.2024.

Tanvi  
29.04.2024

Sd/-  
Court Officer